SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

<u>R.P.(Crl.) No. 219/2022 in T.C.(Crl.) No. 4/2018</u>

KARTI P. CHIDAMBARAM

Petitioner(s)

Respondent(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT

(FOR ADMISSION and IA No.118398/2022-STAY APPLICATION and IA No.118401/2022-ORAL HEARING IA No.118401/2022 - ORAL HEARING IA No.118398/2022 - STAY APPLICATION)

Date : 24-08-2022 This matter was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE DINESH MAHESHWARI HON'BLE MR. JUSTICE C.T. RAVIKUMAR

By Circulation

UPON perusing papers the Court made the following O R D E R

The application for oral hearing is allowed. List the matter in the Court on 25.08.2022.

(SATISH KUMAR YADAV) DEPUTY REGISTRAR (R.S. NARAYANAN) COURT MASTER (NSH)